| Name | of the Comments D. L. | | | | | Annexure | -3 | | | | | | | |
|----------|---|---------------------------|--------------|---------------------------------|---------------|---------------------|--------------|-----------------------------|------------------|-----------|-------------|-----------------|--------------|----------|
| ivaine (| of the Corporate Debtor | CIRCAR JUTE MILLS (P) LTD | | | | | | Date of Commecement of CIRP | | | | 04.04.0000 | | |
| | | | | List of Creditors as on 27.09.2 | | | | 9.2022 | | | | 04.04.2022 | | |
| | | | Lis | t of Secured Financ | ial Creditors | other than financia | creditors be | longing to a | ny Class of Co | | | | | |
| - | | | | | | | | ionging to a | riy Class of Cre | euitors) | | | | |
| | Total Control of the | | | | | | | | | | | | | |
| Sl.No. | Name of creditor | Details of cla | aim received | Details of claim admitted Am | | | | | | | | Amou | nt in Rs. | |
| | | | | | | | | | | Amount of | Amount of | Amount of claim | Amount of | Remarks. |
| | | | | | | | | | | | | | claim under | |
| | | Date of | Amount | Amount of claim | Nature of | Amount covered | Ta | | | claim | dues, that | | verification | |
| | 1 | receipt | claimed | admitted | claim | | Amount | Whether | % of voting | | may be set- | | | |
| | 1 | • | | danneceu | Claim | Miles | covered by | related | share in | | off | | 1 | |
| | 1 | | | | 1 | interest | guarantee | party? | CoC | | | | | |
| 1 | Bank of Baroda | 18.04.2022 | 20000001 | ******* | | | | 1 | | | I | | | |
| Total | - min or Bureau | 10.04.2022 | 29008621 | 29008621 | | 29008621 | 0 | No | 28.40 | 0 | 0 | 0 | | |
| Total | | Singarayya (| 29008621 | 29008621 | | 29008621 | 0 | | 28.40 | 0 | - | U | 0 | |

Kurapati Singarayya Chowdary Resolution Professional

In the matter of Circar Jute Mills (P) Ltd Date: 27.09.2022

IP Regd. No. IBBI/IPA-003/ IP-N000149/2017-2018/11728